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The High Court of Kerala

Kochi- 682 031  
Dated- 1.03.2019



**Proceedings**

High Court establishment- filling up the vacancies in the categories of Private Secretary to Judge and Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

- Read :
1. Interim Order dated 11.7.2017 of Honourable High Court in W.P.(C) No.22823/2017
  2. Article 72 of the Kerala Financial Code Vol- I.
  3. High Court Proceedings No.A5-7584/2019 dated 26.02.2019
  4. High Court Proceedings No. A5-44403/2018(2) dated 15.02.2019
  5. Rule 16(d) of the Kerala High Court Service Rules, 2007.

**Order No. A9-13504/2019**

Consequent to the retirement of Smt.K.A.Vijaya and Smt.Catherine Laly P.P, Private Secretaries (H.G.) to Judge from service on superannuation on 28.02.2019 A.N., two vacancies have arisen in the category of Private Secretary(H.G.) to Judge, High Court, w.e.f., 1.3.2019 F.N.

In the light of interim order of the Honourable Court read (1) above, the Honourable then Chief Justice has inter alia ordered that filling up of further vacancies that are likely to arise in the category of Private Secretary (H.G.) to Judge be deferred for the time being.

**In the circumstance, the following orders are issued:**

(1) Smt. Diksy Lazar A.L., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is reappointed as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate against the vacancy left unfilled in the category of Private Secretary(H.G.) to Judge, recursing to Article 72 of Kerala Financial Code Vol.I. Smt. Diksy Lazar A.L. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt. Nisha S., (Sl.No.3), and will take charge as Private Secretary to Judge, High Court from Smt. K. Laila, Private Secretary(H.G.) to Judge, High Court forthwith.

(2) Smt. Beena O.K., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate against the vacancy left unfilled in the category of Private Secretary(Hr.Gr.) to Judge, recursing to Article 72 of Kerala Financial Code Vol.I. Smt. Beena O.K. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Vimina A.V., Personal Assistant (Selection Grade) to Judge and will take charge as Private Secretary to Judge, High Court from Smt.S. Bindu, Private Secretary(H.G.) to Judge, High Court forthwith.

(p.t.o.)

(3) Smt. Nisha S., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate, vice Smt. Diksy Lazar A.L., reappointed as Private Secretary to Judge as above. Smt.Nisha S., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Diksy Lazar A.L. (Sl.No.1).

(By Order)

  
K.Haripal  
Registrar General

To

The persons concerned.  
 The Accountant General (A&E), Kerala, Thiruvananthapuram (4 copies)  
 The Joint Registrars, High Court  
 The Finance Officer, High Court  
 The Public Relations Officer and Protocol Officer, High Court  
 The Private Secretary to the Chief Justice, High Court  
 The Chief Librarian, High Court  
 The Assistant Registrar in charge of Chief Justice's Secretariat, High Court  
 The Confidential Assistants to the Registrars and  
     the Additional Registrar (General Administration), High Court  
 The Finance Wing, High Court  
 The G (Accounts- I, II & III) Sections, High Court  
 ✓ The IT Section, High Court **(for publishing in the High Court website)**  
 The A1, A2, A3, A4, A5, A6, A7 & A8 Seats, High Court  
 The Administrative Records Section, High Court  
 The File/Stock file.